

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A. No. 340 of 2016

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0/05.04.2021 Mr. Ashutosh Anand, learned counsel submits that he will appear in this case on behalf of the Insurance Company.

He is directed to file 'Vakalatnama' in this case.

Counsel for the appellant will transmit two copies of the memo of appeal alongwith the impugned judgment to Mr. Ashutosh Anand.

List this appeal after four weeks.

(Ananda Sen, J)

Mukund/-